NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/3/2016

NAME OF THE PETITIONER(S)

: Sharath Ramaraj and 2 Others

NAME OF THE RESPONDENT(S)

G. V. MOHAN KUMAR

: M/S ikonzer Solutions Private Limited & 7 others

SECTION

: 397/398

| Sl.No. NAME (IN CAPITAL) | REPRESENTED BY | SIGNATURE |
|---------------------------------------|------------------------|--------------------|
| 1. Mls. G. SIVASHANKARAN G. Akila. | Counsel In Patitioners | Comment Petitioner |
| 2) K. RAMASAMY S.V. RAMA ICRISHWA | Courses for Respect | Comment. |

<u>ORDER</u>

Counsel representing both the parties are present. Counsel for respondents prayed further time for submitting arguments as the senior counsel could not attend the Tribunal today due to personal inconvenience. Considering his request time enlarged. Put up on 14.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)